

NOTICE

Please take notice that Hon'ble Mr. Justice S.Chandrashekhkar will not hold Court on 16.11.2021. Cases listed before Hon'ble Division Bench No. 03 comprising Hon'ble Mr. Justice S.Chandrashekhkar and Hon'ble Mr. Justice Ratnaker Bhengra shall remain stand over for 17.11.2021. Urgent matters, if any, listed before Hon'ble Division Bench No. 03 on 16.11.2021 may be mentioned before Hon'ble Division Bench No. 02 in Court No. 12.

Please take notice that Hon'ble Mr. Justice Ratnaker Bhengra will sit single on 16.11.2021 at 10.30.A.M. in Court No. 08 and take up the cases notified before His Lordship.

Please take notice that Hon'ble Mr. Justice Rajesh Shankar will not hold Court on 16.11.2021. Urgent matters, if any, listed before His Lordship may be mentioned before Hon'ble Mr. Justice Kailash Prasad Deo in Court No. 19.

Dated the 15th November, 2021
High Court of Jharkhand, Ranchi

By Order,
Sd/-
(Sanjeev Kumar Das)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Tuesday The 16th November 2021

COURT NO. 8

SINGLE BENCH (BENCH ID-24727)

AT 10:30 AM

HON'BLE MR. JUSTICE RATNAKER BHENGRA

Hearing

| | | | | |
|-----|--|---|---|---|
| 1 | Cr.A(Sj)/359/2010 | MADAN BHARTI AND ORS vs STATE OF JHARKHAND | RANA SURJIT SINGH TARUN KUMAR NILKANT MAHTO NAIYAR EQBAL B.N.PRASAD | PREM PRAKASH (A.P.P.) VANDANA BHARTI ADVOCATE GENERAL |
| | | CODE OF CRIMINAL PROCEDURE, 1973 | | |
| wt2 | Cr.A(Sj)/345/2010 | ASHISH BHARTI AND ORS. vs STATE OF JHARKHAND | LINA SHAKTI SWAMI NATH PD.ROY RAVI PRAKASH | ADVOCATE GENERAL ANURADHA SAHAY (APP) |
| | | CODE OF CRIMINAL PROCEDURE, 1973 | | |
| 3 | Cr.A(Sj)/360/2010 | HUTU ANSARI □ FUTU ANSARI AND ORS vs STATE OF JHARKHAND | D.K.KARMAKAR S.K.SINHA | NEHALA SHARMIN CHANDRA BHANU ROHIT RANJAN SINHA ADVOCATE GENERAL |
| | | CODE OF CRIMINAL PROCEDURE, 1973 | | |
| 4 | Cr.A(Sj)/453/2010 | DEVANAND HAZAM vs STATE OF JHARKHAND | SANJAY PRASAD KAMDEO PANDEY AMARESH KUMAR | NEHALA SHARMIN (APP) |
| | | CODE OF CRIMINAL PROCEDURE, 1973 | | |
| 5 | Cr.A(Sj)/473/2010 | ASHOK KUMAR DHAMI □ ASHOK DHAMI vs STATE OF JHARKHAND | VANDANA SINGH RAJESH KUMAR | MANOJ KR MISHRA |
| | | CODE OF CRIMINAL PROCEDURE, 1973 | | |
| 6 | Cr.A(Sj)/535/2010 | BHUWAYE GAGRAI □ LALU GAGRAI vs STATE OF JHARKHAND | R.P.GUPTA | S.K.SRIVASTAVA (A.P.P.) ADVOCATE GENERAL |
| | | CODE OF CRIMINAL PROCEDURE, 1973 | | |
| 7 | Cr.A(Sj)/546/2010 | KARAR MIAN vs STATE OF JHARKHAND | DEVESH KRISHNA GOPAL K. SINHA | VANDANA BHARTI PRABHU DAYAL AGRAWAL VANDANA BHARTI (APP) |
| | | CODE OF CRIMINAL PROCEDURE, 1973 | | |
| wt8 | Cr.A(Sj)/522/2010 | BINOD OJHA □ BINOD KUMAR OJHA vs STATE OF JHARKHAND | DEVESH KRISHNA PRIYANKA BOBY GOPAL K. SINHA | VANDANA BHARTI VANDANA BHARTI (APP) |
| | | CODE OF CRIMINAL PROCEDURE, 1973 | | |
| wt9 | Cr.A(Sj)/547/2010 | PRAMOD DUBEY vs STATE OF JHARKHAND | DEVESH KRISHNA PRIYANKA BOBY GOPAL K. SINHA | VANDANA BHARTI RAJESH KR MAHTHA VANDANA BHARTI (APP) |
| | | CODE OF CRIMINAL PROCEDURE, 1973 | | |
| 10 | Cr.A(Sj)/581/2010 Fixed vide order. | RAMDEO YADAV vs STATE OF JHARKHAND | S.K.MURTTY | TARUN KUMAR |
| | | CODE OF CRIMINAL PROCEDURE, 1973 | | |
| 11 | Cr.A(Sj)/699/2010 | SATAWAN KUNWAR vs STATE OF JHARKHAND | UDAY KANT THAKUR GAJENDRA PRASAD ROY | TAPAS ROY |
| | | CODE OF CRIMINAL PROCEDURE, 1973 | | |
| 12 | Cr.A(Sj)/873/2010 | KISHORE KUMAR SINGH vs STATE OF JHARKHAND | P.C.SINHA SATISH KR.KESHRI | A.B.MAHTO (A.P.P.) PRIYA SHRESTHA Mrs.Priya Shreshtha Spl.P.P |
| | | CODE OF CRIMINAL PROCEDURE, 1973 | | |
| 13 | Cr.A(Sj)/962/2010 | RAJENDRA YADAV vs STATE OF JHARKHAND | A.K.CHATURVEDI MD.ZAID AHMAD RAJESH KUMAR SINGH | H.K.SHIKARWAR (A.P.P.) |
| | | CODE OF CRIMINAL PROCEDURE, 1973 | | |

| | | | | |
|----|----------------------------------|---|---|---|
| 14 | Cr.A(Sj)/976/2010 | MUNNI ORAIN vs STATE OF JHARKHAND | LALJEE SAHAY ARUN KUMAR SINHA MRITUNJAY CHOUDHARY | MD.HATIM (A.P.P.) NEHALA SHARMIN DEVENDRA KUMAR LAL NITISH KRISHNA ADVOCATE GENERAL NEHALA SHARMIN A.P.P |
| | CODE OF CRIMINAL PROCEDURE, 1973 | | | |
| 15 | Cr.A(Sj)/977/2010 | PRAHLAD KUMAR MANDAL vs STATE OF JHARKHAND | RAJIV RANJAN SHRESTH GOUTAM ABHAY KR.MISHRA VISHAL KUMAR TRIVEDI | P.K.APPU (A.P.P.) MD.ASADUL HAQUE |
| | CODE OF CRIMINAL PROCEDURE, 1973 | | | |